## NATIONAL COMPANY LAW TRIBUNAL NEW DELHI BENCH

(IB) -575 (ND) 2017

CORAM:

PRESENT: SH. S. K. MOHAPATRA HON'BLE MEMBER(T)

SMT. INA MALHOTRA HON'BLE MEMBER (J)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING BEFORE NEW DELHI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 20.12.2017

NAME OF THE COMPANY: Small Industries Development Bank of India Vs. Delicious Coco Water Pvt. Ltd.

SECTION OF THE COMPANIES ACT: 7 of IBC 2016

S.NO. NAME

DESIGNATION

REPRESENTATION

SIGNATURE

Present:

Mr. Rajendra Beniwal, Advocate for the Petitioner.

## ORDER

Present none for the Respondent. On the last date of hearing, Mr. Rishi Sood, Advocate had appeared on behalf of the Respondent. Today none is present on behalf of the Respondent neither is any reply filed.

To come up for final disposal on 10th January, 2018.

(S. K. Mohapatra)
Member (T)

(Ina Malhotra) Member (J)